

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 739 of 2020**

**IN THE MATTER OF:**

**Avasarala Venkateshwra Rao**

**...Appellant**

**Versus**

**Servomax India Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**For Respondents:**

**O R D E R**  
**(Through Virtual Mode)**

**02.09.2020:** Due to some technical snag learned counsel for the Appellant is unable to join. Let the matter be posted for consideration tomorrow i.e. **3<sup>rd</sup> September, 2020.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Shreesha Merla]  
Member (Technical)**

*am/gc*